

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Samson and Sons Builders and Developers Pvt Ltd Date of Commencement of Liquidation: 26-04-2023; List of Stakeholders as on Date: 26-04-2023; Name of IP: Mr. K. Parameswaran nair; Process Number: 1; Last 5 digitof registration number: 12702

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	589731130	3	589731130				Annexure 3
4	Unsecured financial creditors	221	1605388248	200	1212679828		392708420	18660054	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	245873390	2	213534085		32339305	32339305	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	200242164	4	47253706		152988458	184537853	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	28	101291885	28	95323666		5968219		Annexure 9
Total		261	2742526817	237	2158522415	0	584004402	235537212	